Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

a) the current nodal agency that looks into and regulates the fantasy sports sector in the country;
b) whether the Government is considering a proposal to authorise organizations such as the Federation of Indian Fantasy Sports (FIFS) as the nodal agency;
c) if so, the details thereof;
d) whether the Government has made it mandatory to verify identity along with linking aadhaar card and pan-card while logging on to a fantasy sports platform;
e) if so, the details thereof;
f) whether it is true that some fantasy sports platforms require Know Your Customer (KYC) only when the player wishes to withdraw money from the gaming account;
g) if so, the details thereof; and
h) the steps taken by the Government to mandate verification of identity at the point of entry in fantasy sports?

ANSWER
THE MINISTER OF YOUTH AFFAIRS & SPORTS
{SHRI ANURAG SINGH THAKUR}

(a) to (c) The Ministry of Youth Affairs and Sports has not authorized any agency to regulate Fantasy Sports.

(d) to (h) Betting and Gambling comes under List II of Seventh Schedule (entry 34) of Constitution of India, for which States are competent to enact laws.